

## DEVELOPMENT OF SCHEDULED CASTES

**703. Shri Veeraswamy:** Will the Minister of Planning be pleased to state:

(a) the projects to be implemented under the Five Year Plan for social, economic and educational development of the Scheduled Castes; and

(b) the amount allotted for Madras State in this respect?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 55.]

(b) Rs. 4.67 crores.

## CLASSIFIED LISTS OF THE CENTRAL WATER AND POWER COMMISSION

**704. Shri M. S. Guruswamy:** Will the Minister of Irrigation and Power be pleased to refer to the answer given to my Unstarred Question No. 767 on the 17th December, 1952 and state what steps Government are taking to check irregularities in the preparation of classified lists of staff of the Central Water and Power Commission?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** The seniority lists of the various categories of posts have been prepared on the basis of the orders issued by the Ministry of Home Affairs and circulated to the staff for objections if any. Final lists will be prepared after considering the objections.

## TEAM OF OFFICERS TO STUDY PROCESSES OF FERTILISERS PRODUCTION

**705. Shri Sinhasan Singh:** Will the Minister of Production be pleased to state:

(a) the names of the three officers who have been sent to different countries for the purpose of studying the development of fertiliser production and their special qualifications for the choice; and

(b) whether these officers belong to the Executive side or belong to and had special training in fertiliser production?

**The Minister of Production (Shri K. C. Reddy):** (a) and (b) (1) Shri B. C. Mukharji, I.C.S., Managing Director, Sindri Fertilizer and Chemicals Ltd., Sindri—Leader.

(2) Dr. A. Nagaraja Rao, Industrial Adviser, Ministry of Commerce and Industry.—Member.

(3) Dr. Van Evere, Member of the National Research Council of U.S.A. (Nominee of T.C.A.)—Member.

(4) Shri K. C. Sharma, Plant Superintendent, Sindri Fertilizers and Chemicals Limited, Sindri—Secretary.

The team has been selected in consultation with the T.C.A. and keeping in view the necessity of the personnel having adequate technical qualifications and experience in industrial, particularly fertilizer, production and of the leader having wide administrative experience combined with background knowledge of fertilizer production.

## HIMALAYAN EXPEDITIONS

**706. Shri Ganpati Ram:** Will the Prime Minister be pleased to state:

(a) the number of foreign expeditions that are coming to India to climb the Himalayan peaks and Mount Everest;

(b) the number of persons in each, and the period of their mounting;

(c) whether the Government of India have allocated any money to these foreign expeditions to assist in their effort; and

(d) whether any Indian expedition is also trying to conquer the Mount Everest and if so, the names of the personnel, and the amount allocated for the same?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) Four such expeditions are proceeding to Himalayas as far as the Government are aware.

(b) The Japanese and British expeditions consist of fifteen and thirteen persons respectively; the Swiss expedition of 8 and the New Zealand expedition of 4. The period of climbing in each case is 3 to 4 months.

(c) No.

(d) Government have no information.

## PENALTIES LEVIED IN REHABILITATION CIRCLES

**707. Shri V. G. Deshpande:** (a) Will the Minister of Works, Housing and Supply be pleased to state whether there has been a case in the Rehabilitation Circle in which the penalty was levied by the Superintending Engineer but was ordered by the Ministry to be waived?

(b) Has any action been taken against the said Officer or Officers for this wrongful levy of penalty?

(c) What are the cases in which penalty has been levied by the Superintending Engineer, Rehabilitation Circle in the years 1951-52 and 1952-53?

(d) Were the sites made available to the Contractors in all these cases stated in part (c) above at one time or at different times?

(e) If at different times, will Government review all these cases?

(f) Has any circular been issued by the Ministry giving instructions in which cases the C.P.W.D. officers can levy penalty for delay in the execution of works?

(g) What are the cases of the Rehabilitation Circle that required extension of time in the year 1952-53?

(h) Has extension of time been given in all these cases stated in part (g) above or some penalty has been levied?

(i) If penalty has been levied, are Government prepared to review these cases?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):**  
(a) Yes.

(b) Whether any action has to be taken is under consideration.

(c) A list of such cases is appended. (List I). [Placed in Library. See No. S-26/53.]

(d) Necessary information in this behalf is contained in Column-4 of List I (appended).

(e) Yes; if it is established that such a review is necessary.

(f) No.

(g) A list of such cases is appended. (List II). [Placed in Library. See No. S-26/53.]

(h) The required information in this behalf in respect of each case is given in List II (appended).

(i) Yes; if it is established that such a review is necessary.

#### IMPORT OF FOREIGN FILMS

**708. Shri H. N. Mukerjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of foreign films, specified according to the country of

origin, imported for exhibition in India from 1948 to 1952; and

(b) the share of the United States of America in the total import?

**The Minister of Commerce (Shri Karmarkar):** (a) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 56.]

Information in terms of number of films imported is not available. Statistics are maintained in terms of length of exposed film imported.

(b) The percentage share of the U.S.A. in the total imports is as follows:—

1948-49	55 per cent.
1949-50	41 per cent.
1950-51	34 per cent.
1951-52	51 per cent.

#### PURCHASE OF PLANT AND MACHINERY BY DAMODAR VALLEY CORPORATION

**709. Shri H. N. Mukerjee:** Will the Minister of Irrigation and Power be pleased to state:

(a) the total amount, in rupees, of the plant and machinery purchased, or about to be purchased for the Damodar Valley Corporation, inclusive of the Bokaro Thermal Plant; and

(b) the country or countries from which such purchase has been made or is in contemplation?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The total amount in rupees of the plant and machinery purchased and on order, inclusive of the Bokaro Thermal Plant, is Rs. 2066:38 lakhs.

(b) U.S.A., U.K., Germany, Sweden, France, Italy, Australia, Japan, Canada, Switzerland and India.

#### LIGHT AND FANS TO QUARTERS OF CLASS IV SERVANTS

**710. Shri Kelappan:** Will the Minister of Works, Housing and Supply be pleased to state whether Government have any scheme to supply electric light and fans to the quarters of peons and other low paid Government servants?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** There is a scheme to supply electric light but not fans in these quarters.

#### TOFFEE AND CHOCOLATE (PRICES)

**711. Shri Lakshman Singh Charak:**  
(a) Will the Minister of Commerce